

CCP No. 31/2015 in
O.A No. 154/2011

14

25.10.2016

Appl: Sri A. Moin is on adjournment
Resp: None

List revised.
List this case on 19.12.2016.

15

19.12.16
Appl: Sri A. Moin
is on adjournment
for hearing on 22.12.16.
Res

19.12.16

(Dr. Murtaza Ali)
Member (J)

RK

J. Ch.

(Ms. Jayati Chandra)
Member (A)

16

22.2.17

NO SITTING OF DB LIST ON 10.4.17.

90

DR

compliance
Report has
been filed
on 31-8-16.

AS
07/4/17

CCP No. 31/15

10.4.2017

For Applicant: Sri Amit Verma for Sri A. Moin

For Respondents: Sri Rajendra Singh

The Contempt petition has become infructuous as contended by the learned counsel for the parties on the ground that the O.A. has already been withdrawn. Hence, Contempt petition is dismissed as having become infructuous. Notices issued to the respondents are hereby dropped.

(Mrs. P. Gopinath)
Member (A)

Justice V.C. Gupta
Member (J)

Girish/-

OR
Copy of order
Dated 10.4.17
repeated
11.4.17